

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pantel Technologies Private Limited Date of Commencement of Liquidation: 17-12-2021; List of Stakeholders as on Date: 13-10-2022; Name of IP: Mr. GAGAN GULATI; Process Number: 2; Last 5 digit of registration number: 12832

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	11349628				11349628		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	2620218				2620218		Annexure 6
7	Operational creditors (Government Dues)	3	103974567	3	103974567				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	76	2357961464.34	68	783617161.70		1406229278.04	168115024.60	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	37	59654676.08	13	12070000		36584676.08	11000000	Annexure 9
Total		121	2535560553.42	84	899661728.7	0	12	179115024.6	